

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4179
ANSWERED ON 19TH MARCH, 2020

DISCONTINUATION OF BS-IV VEHICLES

4179. SHRI AJAY KUMAR MISRA TENI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to impose ban on the sale of Bharat Stage (BS)-IV vehicles in the country *w.e.f.* 31st April 2020;
- (b) if so, whether the Government has formulated any scheme to address the issues of inconvenience which are likely to arise as a result thereof; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) This Ministry, vide GSR 178 (E) dated 20th February, 2018 had notified that new motor vehicles conforming to Emission Standard Bharat Stage-IV manufactured before the 1st April, 2020 shall not be registered after the 30th June, 2020 and the new motor vehicles of categories M and N conforming to Emission Standard Bharat Stage-IV manufactured before the 1st April, 2020 and sold in the form of drive away chassis shall not be registered after the 30th September, 2020. However, the Hon'ble Supreme Court vide its order dated 24th October, 2018 has directed that no new motor vehicle conforming to the emission standard Bharat Stage-IV shall be sold or registered in the entire country with effect from 01.04.2020.
